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Additional Bench At Allahabad

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

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(UNDER SEC. 19 OF THE ADMINISTRATIVE TRIBUNALS ACT 1987)

DISTT MATHURA

U.C.Gupta s/o Gopi Chand Gupta r/o 415, Sadar Bazar Mathura, at present working as Junior Telecom Engineer, O/D Telecom Deptt., Mathura.....

Applicant

vs.

- 1. Union of India, through Secretary, Min of Telecom, New Delhi.
- 2. Director General, Telecommunication Deptt., Sanchar Bhawan, New Delhi

## DETAILS OF APPLICATION:

1. Particulars of the order against which application is made.

The application is against the following order/action:

The present application is directed against the declaration of Authorities in the list of promotees from JE/JTO to ME / SDO, the name of the applicant was not included even thought he has been declared successful in the qualifying examination held in 1987 and the 1987 batch appointed are going to be promoted some time in the month of June 1994, and for issue of a writ of

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